

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 1575**  
TO BE ANSWERED ON 28.07.2023

**UTILIZATION OF MID-DAY-MEAL FUNDS**

1575. DR. SANJAY JAISWAL:

SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether PM (Mid-day-meal) funds are being utilized for various different purposes by some State Governments;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has taken any concrete steps to put a check on such practices in the States;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b): As per information received from Department of School Education and Literacy, a total of 8 complaints were reported from States under the PM POSHAN Scheme during the year 2023. The State-wise details are given as under:

Sl. No.	State/UT	Number of complaints reported during 2023
1	Bihar	2
2	West Bengal	6
	Total	8

(c) to (e): The overall responsibility for providing nutritious and hot cooked meal to the eligible students lies with the State Government. Accordingly, these cases were referred to the concerned State Government by DoSEL for taking necessary action and forwarding a detailed factual report in the matter. In addition, a Joint Review Mission has been constituted for the State of West Bengal.